GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:133
ANSWERED ON:05.03.2010
SHELTERS FOR URBAN POOR/ HOMELESS PEOPLE
Deka Shri Ramen;Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether many homeless people die in different part of the country particularly in North-East due to severe cold;
- (b) if so, whether the Union Government proposes to formulate any plan to provide relief to the urban poor/homeless people in this regard;
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 133 FOR 05.3.2010 REGARDING SHELTERS FOR URBAN POOR/HOMELESS PEOPLE

- (a): Ministry of Housing & Urban Poverty Alleviation does not maintain data of deaths due to severe weather conditions.
- (b) to (d): 'Housing' and 'Colonisation' being State subjects, the primary responsibility of providing shelter lies with the State Governments. Central Government provides financial assistance to states through various schemes. It is currently supporting states to provide shelter, tenure security and basic amenities to slum dwellers, under JNNURM, create affordable housing stock through the 'Affordable Housing in Partnership' Scheme and reduce cost of home loans with 5% interest subsidy under Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) Scheme. Earlier, from 1988-89, the Ministry provided financial support to states to create shelter for the houseless under the scheme for 'Night Shelter for Urban Shelterless'. The scheme was transferred to the state sector in 2005-06, and financial assistance from the center was discontinued.

There is no proposal to provide assistance again for creation of shelter for the houseless.